

केन्द्रीय सरकार के कर्मचारियों को  
सवारी भत्ता

5692. श्री धनशाह प्रधान : क्या अब और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बम्बई के अध्यायुक्त ने 1968-69 में निर्णय किया था कि वहां पर काम करने वाले कर्मचारियों को उनके घर से कार्यालय तक आने के लिये सवारी भत्ता दिया जायेगा ; और बम्बई उच्च न्यायालय ने भी उपयुक्त निर्णय के पक्ष में फैसला दिया था ;

(ख) यदि हां, तो क्या केन्द्रीय सरकार के कर्मचारी या अन्य ऐसे बड़े नगरों में काम करने वाले कर्मचारियों को भी उपयुक्त सुविधाएँ दी जा रही है ; और

(ग) यदि नहीं, तो सरकार इस सम्बन्ध में क्या कार्यवाही कर रही है ?

धन और पुनर्वास मंत्री (श्री आर. के. शाहिलकर) : (क) सूचना एकत्र की जा रही है।

(ख) और (ग). बम्बई और इसी प्रकार के अन्य बड़े-बड़े नगरों में केन्द्रीय सरकार के कर्मचारियों को उनके घर से कार्य-स्थल तक आने जाने के लिए कोई वाहन या परिवहन सुविधा ग्राह्य नहीं है। नीति में किसी प्रकार के संशोधन के लिए तीसरे वेतन-आयोग की सिफारिशों की प्रतीक्षा करनी होगी।

Damage of Wheat due to rain in Punjab  
Haryana, Madhya Pradesh and  
Uttar Pradesh

5693. SHRI BHOGEN德拉 JHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether large stocks of wheat lying with farmers in Punjab, Haryana, Madhya Pradesh and Uttar Pradesh got damaged in the recent heavy rains ;

(b) if so, the extent of damage caused ; and

(c) whether Government will compensate the farmers for their loss ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). The information is being collected from the State Governments and will be laid on the Table of the Sabha.

Permit Holders of Steel in West Bengal

5694. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of permit holders functioning in West Bengal for purchase of steel ;

(b) whether any enquiry has been made to verify the actual requirements and consumption of the permit holders in West Bengal ; and

(c) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN) : (a) There is no "permit" or quota holder in any State at present for purchase of steel, as the system of allocation of quotas has been abolished.

(b) and (c). Do not arise.

Production and Consumption of Ghee  
in the Country

5695. SHRI INDER J. MALHOTRA : Will the Minister of AGRICULTURE be pleased to state :

(a) the estimated production and consumption of ghee in India ;

(b) the estimated consumption of ghee in metropolitan and large urban centres and sources of supply thereof